

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 1941
TO BE ANSWERED ON 30.07.2018**

Officers in IITs

†1941. SHRI RAM SWAROOP SHARMA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that irregularities have been detected in the recruitment of officers and other works in the Indian Institutes of Technology (IITs), kamand at Mandi district of Himachal Pradesh;
- (b) if so, the appropriate steps being taken by the Government to check these irregularities;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. SATYA PAL SINGH)**

(a) to (d): Indian Institutes of Technology (IITs) including IIT-Mandi are Institutions of National Importance governed by the Institute of Technology Act, 1961, as amended from time to time and the Statutes framed thereunder. As reported by IIT-Mandi, there have been no irregularities in the recruitment of officers. The Faculty and Staff are recruited as per the selection process defined in the aforementioned Act, and the Statutes. All works are done with the approval of the Board of Governors of the Institute following the CPWD norms and GFR provisions.
